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NOTIFICATION  
(INCOME-TAX)

No. 7117 (F.No.197A/130/82-IT(A1): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Lerate House Educational Society of Calcutta" for the purpose of the said clause for the assessment years 1985-86 to 1987-88.

(Roshan Sahay)  
( ROSHAN SAHAY )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

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